

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Contempt Petition 2(ND)17 in C.P. 4(ND)12

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE COMPANY: Suhas Chakma V/s. M/s. South Asia Human Right Documentation Centre Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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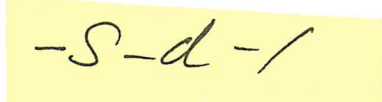
For the Petitioner (s) : Mr. Nitesh Kumar Singh and Ms. Neha, Advocates

For the Respondent (s) : None

Order

Despite having accepted notice in the Contempt Petition, no reply has been filed, neither is any one present on behalf of the Contemnors. Bailable Warrant in the sum of Rs. 20,000/- be issued to the contemnors to be effected through the concerned SHOs returnable on 29th January, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)